

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-911(PB)/2020

IN THE MATTER OF:

Sanjib Kumar Dey & Ors. ...

Vs

Concept Capital Infra Projects Pvt Ltd. ...

Applicant/Petitioner

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 11.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Srijan Sinha, Mr. Himanshu Chaubey, Advs.

For the Respondent

: Mr. Jatin Sehgal, Mr. Harish Malik,
Mr. Rohan Khanna Advs.

ORDER

This matter is covered by stay granted by the Hon'ble Supreme Court. The petitioner is at liberty to mention the matter as and when stay is vacated by the Hon'ble Supreme Court.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

11.01.2021
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